

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

CA/TA/MP, No. 224 /1993 (in OA. 103/91)

Prabhu Lal Meena
& Ors.

Versus U.O. & Ors.

Date of Order

Orders

Due course

This is an M.P. (in OA. No. 103/91) for Early Hearing. On sending it has been found in order (Except next date of the OA. which is to be heard early.)

SO (5) 7/4

2/4

12-4-93

14/4

Mr. S. K. Jain - Counsel for the applicant

Register & Put up in Court for admission on 14-4-93 along with OA. 103/91.

S. K. Jain
REGISTRAR
C.A.T., JAIPUR

15/4/93

Mr. S. K. Jain - Counsel for the petitioner.

MP is allowed. OA. may be

listed for admission on

24/5/93.

B. B. Mahajan
Member (Adm.)

P. E. Mehta
Vice-Chairman

Copy sent to Counsel for Petitioner
vide OTTS
dated 23.4.93